

National Company Law Tribunal

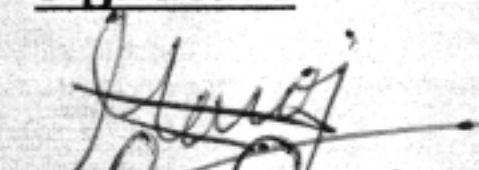
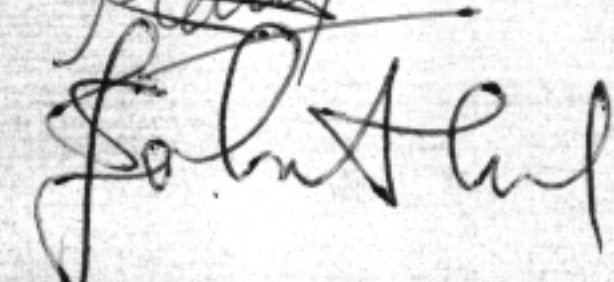
Allahabad Bench

CP NO. 10/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018

NAME OF THE COMPANY: Shamkey Cotyjn Ltd

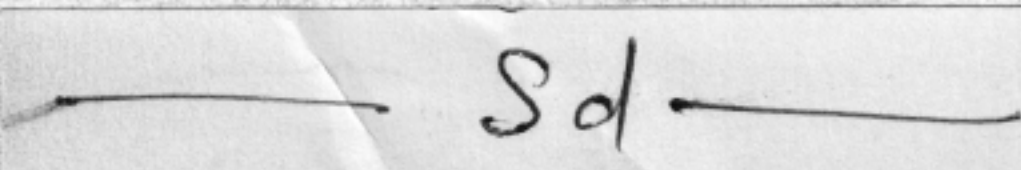
SECTION OF THE COMPANIES ACT/I & B CODE: 391/394

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Manoj Kumar Dwivedi	Advocate	Petitioner	
2.	Proxy of Mr. Syed Fahim Ahmed			

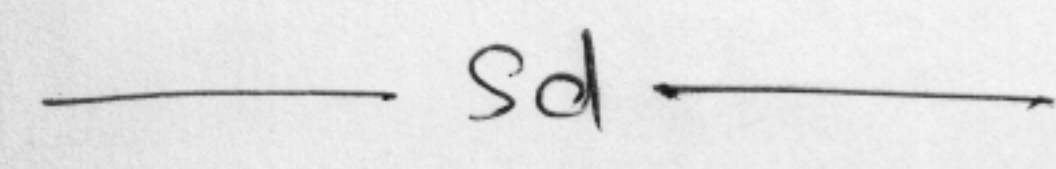
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Sh. Syed Fahim Ahmed, Advocate for the petitioner. Ld. Counsel for the petitioner made a statement that the proceeding has been filed before the Hon'ble Supreme Court in this regard and SLP has been admitted. In view of the submission made by the learned counsel for the petitioner, the case is adjourned to 12th April, 2018 for further order.

Dated:13.03.2018



SAROJ RAJWARE,
MEMBER (T)



V.P. SINGH,
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)